

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3060**  
ANSWERED ON 16.12.2021

**CLEAN ENERGY CESS**

3060. SHRIMATI PRAMILA BISOYI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is aware of the fact that Chief Ministers of various States raised the issue of Clean Energy Cess and demanded for atleast 60 percent share on the cess collected from States;
- (b) if so, the details thereof;
- (c) whether the Government proposes to share the Clean Energy Cess collected with the State of Odisha;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be shared with the States?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a)to(e) Ministry of Finance, Department of Economic Affairs's Budget division has informed that no such reference has been received. The MNRE has also not received any such demand.

Further, collections from National Clean Energy Cess on coal were transferred to National Clean Energy Fund (NCEF). Allocation to Ministry of New and Renewable Energy was made from NCEF up to 2017-18 for implementation of various RE related schemes. Since Clean Energy Cess was subsumed in Goods and Services Tax (GST), funding from NCEF was discontinued after 2017-18. Now all MNRE schemes are funded from gross budgetary support.

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